

ORISSA HIGH COURT**FILING REPORT AS ON :28/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0011302/2019	HAPPY@SUJIT BHOI VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	BALIKUDA /261 /2019 () //
2	BLAPL/0011303/2019	B.ASHOK KUMAR@BIDIKI ASHOK KUMAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KASINAGAR /12 /2018 () //
3	BLAPL/0011304/2019	UPI GOUDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHATRAPUR /78 /2003 () //
4	BLAPL/0011305/2019	AMIT TIWARI VS STATE OF ODISHA	DHIRENDRA KU. MOHAPATRA VS	KUTRA /72 /2018 () //
5	BLAPL/0011306/2019	RAMESH PANDA @ BAPI PANDA VS STATE OF ODISHA	BIBUDHENDRA DASH VS	/ /0 () //
6	BLAPL/0011307/2019	SRADHA SUMAN PATTNAIK @ GUDU VS STATE OF ODISHA	S.N.BISWAL VS	JATNI P.S. /448 /2019 () //
7	BLAPL/0011308/2019	PRATAP KUMAR SWAIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	PHIRINGIA /84 /2016 () //
8	BLAPL/0011309/2019	DINA RANA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	Dhamara Police Station /160 /2019 () //
9	BLAPL/0011310/2019	DEBENDRANATH SWAIN VS STATE OF ODISHA	ASHOK DAS VS	BADAGADA /101 /2018 () //
10	BLAPL/0011311/2019	CHAKA @ CHAKANAYAN PARIDA VS STATE OF ODISHA	ASHOK DAS VS	BADAGADA /101 /2018 () //
11	CMAPL/0000909/2019	KAMALAKANTA PRADHAN VS STATE OF ORISSA	ALOK KUMAR MOHAPATRA VS	/ / () //

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12	CMAPL/0000910/2019	DAYANIDHI BISWAL VS STATE OF ORISSA	ALOK KUMAR MOHAPATRA VS	// 0 //
13	CMAPL/0000911/2019	REGISTRAR,UTKAL UNIVERSITY VS PRAVAS CH.SUNDARAY	ADV VS	// 0 //
14	CMAPL/0000912/2019	REGISTRAR,UTKAL UNIVERSITY VS NABA KU.GIRI and ORS.	ADV. VS	// 0 //
15	CMAPL/0000913/2019	REGISTRAR,UTKAL UNIVERSITY VS RAMA S.MASANTA	ADV. VS	// 0 //
16	CMAPL/0000914/2019	VICE CHANCELLOR, UTKAL UNIVERSITY VS SAMATA PRADHAN	ADV. VS	// 0 //
17	CMAPL/0000915/2019	BHIMSEN MOHANTY VS R.D.C.	adv. VS	// 0 //
18	CMP/0001485/2019	GANDHARBA BEHERA VS LAXMIDHAR BEHERA	PRADEEPTA KUMAR BEHERA VS	// 0 //
19	CMP/0001486/2019	PITAMBAR NAYAK VS ASHOK KUMAR NAYAK	S.K.NAYAK 2 VS	// 0 //
20	CONTC/0002788/2019	RESHMA BEHERA VS THE CHAIRMAN,CUTTACK DEVELOPMENT AUTHORITY	ADV. VS	// 0 //
21	CONTC/0002789/2019	BRAJABANDHU SAHOO VS NIKUNJA DHAL	ASHOK KUMAR DAS VS	// 0 //
22	CONTC/0002790/2019	SASHIKANTA NAYAK VS SOMANATH NANDA	ANTARYAMI SWAIN VS	// 0 //
23	CONTC/0002791/2019	AISHWARYA CHEMICALS	ADV.	//

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		VS	VS	0
		S.K.JENA		//
24	CONTC/0002792/2019	RAJSHREE MINERAL AND CHEMICALS	adv.	//
		VS	VS	0
		S.K.JENA		//
25	CONTC/0002793/2019	ADITYA CHEMICALS	adv.	//
		VS	VS	0
		S.K.JENA		//
26	CONTC/0002794/2019	RAJSHREE CHLORO CHEM	ADV.	//
		VS	VS	0
		S.K.JENA		//
27	CONTC/0002795/2019	SUTAR PHARMA CHEMICALS P.LTD.	ADV.	//
		VS	VS	0
		S.K.JENA		//
28	CONTC/0002796/2019	PRAMOD KUMAR NAYAK	S.PATTNAIK	//
		VS	VS	0
		BIBHU PR.SARANGI		//
29	CONTC/0002797/2019	JAGANNATH BARIK	S.PATTNAIK	//
		VS	VS	0
		BIBHU PR.SARANGI		//
30	CONTC/0002798/2019	KAILASH CH.MAHARANA	S.PATTNAIK	//
		VS	VS	0
		BIBHU PR.SARANGI		//
31	CONTC/0002799/2019	SIMANCHAL PADHY	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
32	CONTC/0002800/2019	SUDHIR KUMAR DALABEHERA	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
33	CONTC/0002801/2019	SUBASH CHANDRA SAHU	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
34	CONTC/0002802/2019	RAJENDRA KUMAR GOUDA	ADV.	//
		VS	VS	0

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		CHITRA ARUMUGAM		//
35	CONTC/0002803/2019	MANORANJAN RATHA	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
36	CONTC/0002804/2019	GOBARDHAN SAHOO	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
37	CONTC/0002805/2019	PRAVAT KUMAR SAMAL	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
38	CONTC/0002806/2019	KANAKA PRADHAN	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
39	CONTC/0002807/2019	ANANTA PRADHAN	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
40	CONTC/0002808/2019	MANOJ KUMAR PRADHAN	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
41	CONTC/0002809/2019	KHETRA PANDA	ADV.	//
		VS	VS	0
		BIBHU PR.SARANGI		//
42	CONTC/0002810/2019	PROMODINI DHAL	ADV.	//
		VS	VS	0
		BIBHU PR.SARANGI		//
43	CONTC/0002811/2019	BALARAM JENA	ADV.	//
		VS	VS	0
		BIUBHU PR.SARANGI		//
44	CONTC/0002812/2019	BINOD PADHAN	ADV.	//
		VS	VS	0
		BIBHU PR.SARANGI		//
45	CONTC/0002813/2019	BHASKAR SAHU	ADV.	//
		VS	VS	0
		BIBHU PR.SARANGI		//

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46	CONTC/0002814/2019	MD.TAZZMUL HUSSEN VS BIBHU PR.SARANGI	S.PATNAIK VS	// () //
47	CONTC/0002815/2019	JAGANNATH NAIK VS BIBHU PR.SARANGI	S.PATNAIK VS	// () //
48	CONTC/0002816/2019	KRUSHNA CHANDRA MOHANTY VS BIBHU PR.SARANGI	S.PATNAIK VS	// () //
49	CONTC/0002817/2019	SATRUGHNA PRADHAN VS BIBHU PR.SARANGI	S.PATNAIK VS	// () //
50	CONTC/0002818/2019	BIBHUTIBHUSAN MISHRA VS BIBHU PR.SARANGI	S.PATNAIK VS	// () //
51	CRLA/0000970/2019	BHRAMARBAR BEHERA VS STATE OF ODISHA	MANAS CHAND VS	NUAGAON /10 /2014 () //
52	CRLA/0000971/2019	PRAMOD KUMAR SAHU VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	VIGILANCE PS (BERHAMPUR) /17 /2006 () //
53	CRLA/0000972/2019	SRIDHAR NAIK VS STATE OF ODISHA	P.R.SINGH VS	HINDOL /8 /2019 () //
54	CRLA/0000973/2019	BALARAM HARIJAN VS STATE OF ODISHA	TUKUNA MISHRA VS	/ /0 () //
55	CRLA/0000974/2019	TRINATH MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	MATHILI /110 /2017 () //
56	CRLMA/0000432/2019	SIRIA@SISIRA DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	DHUSURI /8 /2018 () //
57	CRLMC/0003597/2019	KISHORE CHARAN JENA @ KESHAB CHARAN JENA @ KESHAB CHARAN JENA @ KESHAB CHARAN JENA	DEBISIO KESHAB JENA @ KISHORE JENA	/ /0

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		VS	VS	()
		BISHNU CHARAN JENA		//
58	CRLMC/0003598/2019	SURENDRA NATH DANDASENA	JYOTIRMAYA SAHOO	SINAPALI /126 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMC/0003599/2019	KEDARNATH MUNDARY	SOUMYA MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0003600/2019	TAPAN KU.PATI	SATYANARAYAN MISHRA(4)	BHADRAK TOWN /258 /2017
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMC/0003601/2019	DR.PRIYALATA JENA	M/S.B.S.DASPARIDA	SONEPUR /27 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMC/0003602/2019	BIRENDERA KU.DAS	M/S.K.K.SWAIN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMC/0003603/2019	SOUMYA MISHRA	GOKULANANDA PADHI	/ /0
		VS	VS	()
		STATE OF ORISSA		//
64	CRLMP/0001854/2019	ARUN KUMAR DAS	P.K.RATH 1	/ /0
		VS	VS	()
		STATE OF ORISSA		//
65	CRLREV/0000908/2019	CHANDRA SEKHAR ACHARYA	TUKUNA MISHRA	BORIGUMMA /111 /2018
		VS	VS	()
		STATE OF ODISHA		//
66	CRLREV/0000909/2019	JULU @ RATIKANTA ROUT	P.R.SINGH	MOTANGA /190 /2019
		VS	VS	()
		STATE OF ODISHA		//
67	CRLREV/0000910/2019	SUMATI MOHAPATRA	JAGANNATH KAMILA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	MACA/0000980/2019	NILANDRI PARABHUI	BHARAT JALLI	/ /
		VS	VS	()

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69	MACA/0000981/2019	DIVISIONAL MANAGER, BAJAJ ALLIANZ G.I. CO. LTD. BHISMADEVA MAJHI VS	BHARAT JALLI VS	// // 0
70	MACA/0000982/2019	DIVISIONAL MANAGER, BAJAJ ALLIANZ G.I.CO. LTD. DHULESWAR KHUNTIA VS	M/S.K.C.NAYAK VS	// // 0
71	MACA/0000983/2019	SUDAM CHARAN BARIK JHUNU JENA VS	BHARAT JALLI VS	// // 0
72	RSA/0000390/2019	DIVISIONAL MANAGER, ICICI LOMBARD G.I.CO.LTD. LAXMI DALAI VS	PRASANTA KUMAR NANDA VS	// // 0
73	RSA/0000391/2019	SASI SINGH PADMABATI PATTNAIK VS	DILLIP KUMAR PRADHAN VS	// // 0
74	RVWPET/0000439/2019	NRUSINGHA CHARAN PANIGRAHI BIKASH LAKRA VS	adv. VS	// // 0
75	TRPCRL/0000128/2019	M.D.,ODISHA GENERATION PHAZSE II TARNMISSION LTD. ABHAYA KU.KHANDUAL VS	PRADEEPTA KUMAR BEHERA VS	// //0 0
76	WP(C)/0028977/2019	BISWAJIT MOHAPATRA KALIPADA MIRDHA VS	M/S.LAMBODAR PRADHAN VS	// // 0
77	WP(C)/0028978/2019	THE STATE OF ODISHA CH.DURGAMADHAV PRUSTY VS	M/S.BISWABIHARI MOHANTY VS	// // 0
78	WP(C)/0028979/2019	STATE OF ORISSA BABU PATRO VS	M/S.BISWABIHARI MOHANTY VS	// // 0
79	WP(C)/0028980/2019	STATE OF ORISSA BHAGABAN SAHU VS	M/S.BISWABIHARI MOHANTY VS	// // 0
		STATE OF ORISSA		//

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80	WP(C)/0028981/2019	DAMBARUDHAR MOHANTY VS ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK BENCH	M/S.ASHOK KUMAR BEHERA VS	// 0 //
81	WP(C)/0028982/2019	GAGAN BIHARI ROUT VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
82	WP(C)/0028983/2019	NIRAKAR GHADEI VS STATE OF ODISHA	M/S.PRADEEP KU.DAS VS	// 0 //
83	WP(C)/0028984/2019	KAILASH CHANDRA BARIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
84	WP(C)/0028985/2019	SAROJ KUMAR DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
85	WP(C)/0028986/2019	SAROJ KUMAR SAMAL VS STATE OF ODISHA	M/S.PRADEEP KU.DAS VS	// 0 //
86	WP(C)/0028987/2019	DEBASHIS SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
87	WP(C)/0028988/2019	DR.BISHNU PRASAD SADANGI VS STATE OF ODISHA	M/S.H.N.MOHAPATRA VS	// 0 //
88	WP(C)/0028989/2019	ARJUN KUMAR DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
89	WP(C)/0028990/2019	NIRANJAN MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
90	WP(C)/0028991/2019	DR.RAMAKRUSHNA SAHU VS STATE OF ODISHA	M/S.H.N.MOHAPATRA VS	// 0 //
91	WP(C)/0028992/2019	HRUSIKESH PADHY	M/S.HIMANSHU SEKHAR MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0028993/2019	DR.GANGADHAR ACHARYA	M/S.H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0028994/2019	DR.PRAFULLA KUMAR PATRA	M/S.H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0028995/2019	SUBRAT KU.TRIPATHY	M/S.AUROBINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0028996/2019	ADWAIT KUMAR PATTNAIK	M/S.RABINDRA KU.PATNAIK	//
		VS	VS	0
		SECRETARY TO GOVT.OF ODISHA		//
96	WP(C)/0028997/2019	ARATI SAMAL	B.M.SARANGI	//
		VS	VS	0
		REGIONAL MANAGER RESERVE BANK OF INDIA		//
97	WP(C)/0028998/2019	RAMESH CHANDRA KAR	M/S.PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0028999/2019	ACHYUTANANDA SWAIN	M/S.ANTARYAMI SWAIN	//
		VS	VS	0
		CDMO, CUTTACK		//
99	WP(C)/0029000/2019	DEBASISH SARANGI	B.M.SARANGI	//
		VS	VS	0
		REGIONAL MANAGER RESERVE BANK OF INDIA		//
100	WP(C)/0029001/2019	SANTOSH KUMAR MALLIA	M/S.SUSANTA KU.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0029002/2019	M/S.TRISHAKTI FISHNETS	B.M.SARANGI	//
		VS	VS	0
		A.O. CUM CM, ALLAHABAD BANK		//
102	WP(C)/0029003/2019	AKSHAYA BEHERA	M/S.SUJIT KU.GUPTA	//
		VS	VS	0

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103	WP(C)/0029004/2019	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	M/S.RANJIT MOHANTY VS	// // 0
104	WP(C)/0029005/2019	STATE OF ODISHA SASEE BHOOSAN PATTNAYAK VS	M/S.DEBASIS TRIPATHY VS	// // 0
105	WP(C)/0029006/2019	EMPLOYMENT PROVIDENT FUND ORGANISATION CHAITANYA JENA VS	M/S.P.K.PATTANAYAK VS	// // 0
106	WP(C)/0029007/2019	STATE OF ODISHA KALINGA INSTITUTE OF MINING ENGINEERING & TECHNOLOGY VS	M/S.P.K.PATTANAYAK VS	// // 0
107	WP(C)/0029008/2019	STATE OF ODISHA HARISH CHANDRA PRADHAN VS	M/S.L.K.MOHANTY VS	// // 0
108	WP(C)/0029009/2019	STATE OF ORISSA SUJATA SATPATHY VS	M/S.L.K.MOHANTY VS	// // 0
109	WP(C)/0029010/2019	STATE OF ORISSA DEBATTAM PRADHAN VS	M/S.L.K.MOHANTY VS	// // 0
110	WP(C)/0029011/2019	STATE OF ORISSA KANISKA KUMAR PARIDA VS	M/S.SUBASH CHANDRA PANI VS	// // 0
111	WP(C)/0029012/2019	UNION OF INDIA JOHN KULLU VS	M/S.SUBASH CHANDRA PANI VS	// // 0
112	WP(C)/0029013/2019	UNION OF INDIA JEMMA SECUNDA KULLU VS	MR.SUBASH CHANDRA PANI VS	// // 0
113	WP(C)/0029014/2019	UNION OF INDIA KISHORE KUMAR SAHU VS STATE OF ODISHA	M/S.BIGYAN KUMAR SHARMA VS	// // 0 //

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114	WP(C)/0029015/2019	MADAN MOHAN PRADHAN VS PRINCIPAL SECRETARY, LABOUR AND ESI DEPT.	M/S.SANTOSH KU.SWAIN VS	// 0 //
115	WP(C)/0029016/2019	SANDHYARANI SENAPATI VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
116	WP(C)/0029017/2019	DR.BIJAY KUMAR MISHRA VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
117	WP(C)/0029018/2019	DR.SATYAPRIYA DASH VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
118	WP(C)/0029019/2019	ABHIRAM BEHERA VS BHUBANESWAR MUNICIPAL CORPORATION	M/S.P.R.CHHATOI VS	// 0 //
119	WP(C)/0029020/2019	TRILOCHAN PARIDA VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
120	WP(C)/0029021/2019	PRAVAS RANJAN MOHANTY VS ODISHA PUBLIC SERVICE COMMISSION	M/S.DR.J.K.LENKA VS	// 0 //
121	WP(C)/0029022/2019	SURENDRA PRADHAN VS STATE OF ODISHA	M/S.SURYA NARAYAN DAS VS	// 0 //
122	WP(C)/0029023/2019	DR.SATYAPRIYA DASH VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
123	WP(C)/0029024/2019	MANOJ KUMAR MAJHI VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
124	WP(C)/0029025/2019	ANIRUDHA PUHAN VS STATE OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
125	WP(C)/0029026/2019	SARBESWAR GAHIR	M/S.SURYA NARAYAN PATNAIK	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0029027/2019	GEETANJALI KHADANGA	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0029028/2019	RADHESHYAM NAIK	M/S.NARAYANN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0029029/2019	DEBADUTTA SABYASACHI MISHRA	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		WESCO UTILITY		//
129	WP(C)/0029030/2019	RAJASHREE DASH	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ORISSA		//
130	WP(C)/0029031/2019	BISHNU NAIK	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0029032/2019	HEADMASTER, DURGAPUR BIDYAPITHA	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0029033/2019	ARATI MOHANTY	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0029034/2019	SUMANTA KU.PATEL	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0029035/2019	PRATAP CHANDRA NAYAK	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0029036/2019	DR.TANUJA BISWAL	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0029037/2019	USHARANI MISHRA	SAMEER KUMAR DAS	//
		VS	VS	0

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137	WP(C)/0029038/2019	STATE OF ODISHA DR.BINDUSHREE MISHRA VS	SAMEER KUMAR DAS VS	// // 0
138	WP(C)/0029039/2019	STATE OF ODISHA ASWINI KU.HARICHANDAN VS	SAMEER KUMAR DAS VS	// // 0
139	WP(C)/0029040/2019	STATE OF ODISHA SK.SAIFUR RAHEMAN VS	SAMEER KUMAR DAS VS	// // 0
140	WP(C)/0029041/2019	STATE OF ODISHA KISHORE KU.DAS VS	SAMEER KUMAR DAS VS	// // 0
141	WP(C)/0029042/2019	STATE OF ODISHA RABINDRANATH SWAIN VS	BISWABIHARI MOHANTY VS	// // 0
142	WP(C)/0029043/2019	STATE OF ODISHA MGT.OF M/S. BIRLA TYRES VS P.O., LABOUR COURT	M/S.SANJAY KU.MISHRA VS	// // 0
143	WP(C)/0029044/2019	HEMANTA KUMAR MANSINGH VS	DILIP KUMAR SAHU VS	// // 0
144	WP(C)/0029045/2019	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	K.K.SWAIN VS	// // 0
145	WP(C)/0029046/2019	STATE OF ODISHA SRIBATSA KUMAR SAHOO VS	K.K.SWAIN VS	// // 0
146	WP(C)/0029047/2019	STATE OF ODISHA SRINIBAS PANDA VS	K.K.SWAIN VS	// // 0
147	WP(C)/0029048/2019	STATE OF ODISHA SUSHANTA KU.DAS VS STATE OF ODISHA	M/S.J.P.PARIDA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0029049/2019	SHARABAN KUMAR JAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
149	WP(C)/0029050/2019	SATYANARAYAN PANDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
150	WP(C)/0029051/2019	KATIK CHANDRA JENA VS UNION OF INDIA	M/S.S.K.RATH VS	// 0 //
151	WP(C)/0029052/2019	KSHETRABASI MAHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
152	WP(C)/0029053/2019	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
153	WP(C)/0029054/2019	SUDHAKAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
154	WP(C)/0029055/2019	BINODINI NAIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
155	WP(C)/0029056/2019	SURENDRA KU.KABI VS STATE OF ODISHA	M/S.R.R.DAS VS	// 0 //
156	WP(C)/0029057/2019	RATINDRA KUMAR PARIDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
157	WP(C)/0029058/2019	CHUTU NAG VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
158	WP(C)/0029059/2019	RABINARAYAN TIADI VS STATE OF ODISHA	M/S.BISWA BHUSAN BISWAL VS	// 0 //
159	WP(C)/0029060/2019	KRUPASINDHU PARIDA	K.K.SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0029061/2019	PRAVAKAR MALLICK	M/S.A.K.BARALA	//
		VS	VS	0
		ENERGY		//
161	WP(C)/0029062/2019	SUSHANTA KU.DAS	M/S.J.P.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0029063/2019	SURATAN NISA @ S.NISA	M/S.S.K.NAYAK (2)	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0029064/2019	DHRUBA PARIDA	M/S.S.K.NAYAK 2	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0029065/2019	RAM EDUCATIONAL AND CHARITABLE TRUST	M/S.H.N.MOHAPATRA	//
		VS	VS	0
		CHIEF MANAGER, PUNJAB NATIONAL BANK		//
165	WP(C)/0029066/2019	JYOTSNARANI DAS	M/S.RAMA PRASAD DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0029067/2019	RAJIB KUMAR SAHU	APARESH BHOI	//
		VS	VS	0
		UNION OF INDIA		//
167	WP(C)/0029068/2019	LINGARAJ ROUTRAY	M/S.S.PATTANAİK	//
		VS	VS	0
		BIBHU PRASAD SARANGI		//
168	WP(C)/0029069/2019	PITABAS PRAHARAJ	M/S.S.PATTANAİK	//
		VS	VS	0
		STATE OF ORISSA		//
169	WP(C)/0029070/2019	ASTIKA NAIK	M/S.MOHENDDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0029071/2019	KALPANA AICH	M/S.SIDHESWAR MALLIK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0029072/2019	STATE OF ORISSA PRAMATH KUMAR MALLICK VS	M/S.SIDHESWAR MALLIK VS	// // ()
172	WP(C)/0029073/2019	STATE OF ORISSA KEDARNATH DHAL VS	M/S.SIDHESWAR MALLIK VS	// // ()
173	WP(C)/0029074/2019	STATE OF ORISSA PRAMOD KU.SAHU VS	M/S.SASIM AJITAV PATNAIK VS	// // ()
174	WPCRL/0000133/2019	STATE OF ODISHA CHANDRA SEKHAR SINGH VS	SANGRAM RATH VS	// // /0 ()
175	WPCRL/0000134/2019	STATE OF ODISHA SANJAYA KUMAR JENA VS	S.C.DASH VS	// // /0 ()
176	ABLAPL/0019659/2019	STATE OF ODISHA MINATI PALEI@MINI VS	PRADEEP KUMAR DAS VS	// // BHADRAK RURAL /684 /2019 ()
177	ABLAPL/0019660/2019	STATE OF ODISHA RASHMI RANJAN DASH VS	H.S.MISHRA VS	// // TIRTOL /372 /2019 ()
178	ABLAPL/0019661/2019	STATE OF ODISHA RAMAKANTA PRADHAN VS	SUSANTA KU.MISHRA VS	// // /0 ()
179	ABLAPL/0019662/2019	STATE OF ODISHA SANTOSH JENA@SANTOSH KUMAR JENA VS	SOUBHAGYA KUMAR DASH VS	// // KANAS /147 /2019 ()
180	ABLAPL/0019663/2019	STATE OF ODISHA BIDURA NAHAK@BIDUR NAHAK VS	JYOTIRMAYA SAHOO VS	// // RAMBHA (KHALLIKOTE) /285 /2019 ()
181	ABLAPL/0019664/2019	STATE OF ODISHA GATIA PATALASINGH@KRUSHNA CHANDRAJYOTIRMAYA SAHOO VS	JYOTIRMAYA SAHOO VS	// // KHURDA SADAR /184 /2019 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	ABLAPL/0019665/2019	PRASANTA KUMAR SAHU@SUKUTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /186 /2019 () //
183	ABLAPL/0019666/2019	ARU@ARUNA KUMAR SAHOO VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL SADAR /443 /2019 () //
184	ABLAPL/0019667/2019	MUKESH DAS VS STATE OF ODISHA	MOHENDRA DALAI VS	BARANGA /178 /2019 () //
185	ABLAPL/0019668/2019	BHRAMARA JENA VS STATE OF ODISHA	S.P.DASH VS	SORO /129 /2018 () //
186	ABLAPL/0019669/2019	TUNA@KUNA@DILLIP SINGH BARMA VS STATE OF ODISHA	ASIT KU.JENA VS	NIHALPRASAD /101 /2019 () //
187	ABLAPL/0019670/2019	GAYADHAR MALLIK VS STATE OF ODISHA	SAMBIT ROY VS	BRAHMAGIRI /56 /2013 () //
188	ABLAPL/0019671/2019	GUNA BAG VS STATE OF ODISHA	S.K.JOSHI VS	KOMNA PS /331 /2019 () //
189	ABLAPL/0019672/2019	BANSIDHAR ACHARYA VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	/ /0 () //
190	ABLAPL/0019673/2019	PAKU @ SOMANATH BHUJABAL VS STATE OF ODISHA	RAJESH MOHAPATRA VS	SPL.TASK FORCE /7 /2019 () //
191	ABLAPL/0019674/2019	SUPA SAHOO VS STATE OF ODISHA	SMRUTIRANJAN MOHAPATRA VS	RASOL /106 /2019 () //
192	ABLAPL/0019675/2019	PRAHALLAD DAS @ P.DAS VS STATE OF ODISHA	JAGANNATH KAMILA VS	/ /0 () //
193	ABLAPL/0019676/2019	PRATAP CHANDRA DIKSHIT	SUSANT KUMAR NATH	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0019677/2019	LAXMIDHAR BEHERA	S.K.NAYAK-2	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0019678/2019	SUBHASIS SAMAL	S.K.NAYAK-2	RAJKANIKA /311 /2019
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0019679/2019	KALU CHARAN PANIGRAHI	AMITAV TRIPATHY	ORKEL /214 /2019
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0019680/2019	DEBAKANTA PATI	A.B.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0019681/2019	AMINA SAHOO	L.N.RAYATSINGH	JODAPADAR /131 /2019
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0019682/2019	JAMUNA DASH	DEEPAK PANDA	JARADA /209 /2019
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0019683/2019	REBATI PARIDA	MOHENDRA KUMAR MOHAPATRA	KENDRAPARA /239 /2019
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0019684/2019	PRATAP PUALA	TUKUNA KUMAR MISHRA	RAYAGADA TOWN /386 /2019
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0019685/2019	SUBHASHREE DAS	BISWARANJAN DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0019686/2019	SARAT CHANDRA PADHI	BISWARANJAN DALAI	MAHANGA /257 /2019
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0019687/2019	GYANENDRA SAHU @ MITU	SATYABRATA MOHANTY	HANDAPA /212 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
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		STATE OF ODISHA		
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ORISSA HIGH COURT

MISC CASES FILED on :28/12/2019

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2019 CRA/189/1993	SURESH CH.PADHI-MP	M/S.P.K.DHAL
2	36/2019 ELPET/3/2019	AJAYA KU.DAS-MP	M/S.ASHWINI KU.DAS
3	363/2019 CMAPL/905/2019	MADHUSMITA DUTTA-MP	adv
4	364/2019 CMAPL/906/2019	AKSHAYA KUMAR KHANDAI-MP	ADV
5	1084/2019 RSA/398/2017	SATYANANDA NAIK-MP	M/S.PRASANNA KU.PARHI
6	1231/2019 CRLREV/910/2019	SUMATI MOHAPATRA-MP	JAGANNATH KAMILA
7	1563/2019 CMP/116/2018	BHASKAR CH.MOHAPATRA-MP	M/S.KALPATARU MISHRA
8	1565/2019 CMP/1485/2019	GANDHARBA BEHERA-MP	PRADEEPTA KUMAR BEHERA
9	2081/2019 CRLA/970/2019	BHRAMARBAR BEHERA-MP	MANAS CHAND
10	2082/2019 CRLA/971/2019	PRAMOD KUMAR SAHU-MP	HEMANTA KUMAR MUND
11	2083/2019 CRLA/971/2019	PRAMOD KUMAR SAHU-MP	HEMANTA KUMAR MUND
12	2084/2019 CRLA/971/2019	PRAMOD KUMAR SAHU-MP	HEMANTA KUMAR MUND
13	2085/2019 CRLA/972/2019	SRIDHAR NAIK-MP	P.R.SINGH
14	2086/2019 CRLA/972/2019	SRIDHAR NAIK-MP	P.R.SINGH
15	2087/2019 CRLA/973/2019	BALARAM HARIJAN-MP	TUKUNA MISHRA
16	2088/2019 CRLA/973/2019	BALARAM HARIJAN-MP	TUKUNA MISHRA
17	2089/2019 CRLA/974/2019	TRINATH MAJHI-MP	MOHENDRA KUMAR MOHAPATRO
18	2090/2019 CRLA/974/2019	TRINATH MAJHI-MP	MOHENDRA KUMAR MOHAPATRO
19	18477/2019 WP(C)/28978/2019	CH.DURGAMADHAV PRUSTY-MP	M/S.BISWABIHARI MOHANTY
20	18478/2019 WP(C)/28979/2019	BABU PATRO-MP	M/S.BISWABIHARI MOHANTY
21	18479/2019 WP(C)/28980/2019	BHAGABAN SAHU-MP	M/S.BISWABIHARI MOHANTY
22	18480/2019 WP(C)/28988/2019	DR.BISHNU PRASAD SADANGI-MP	M/S.H.N.MOHAPATRA
23	18481/2019 WP(C)/28991/2019	DR.RAMAKRUSHNA SAHU-MP	M/S.H.N.MOHAPATRA
24	18482/2019 WP(C)/28992/2019	HRUSIKESH PADHY-MP	M/S.HIMANSHU SEKHAR MISHRA
25	18483/2019 WP(C)/28994/2019	DR.PRAFULLA KUMAR PATRA-MP	M/S.H.N.MOHAPATRA
26	18484/2019	DR.GANGADHAR ACHARYA-MP	M/S.H.N.MOHAPATRA

27	WP(C)/28993/2019 18485/2019	SUBRAT KU.TRIPATHY-MP	M/S.AUROBINDA MOHANTY
28	WP(C)/28995/2019 18486/2019	M/S.TRISHAKTI FISHNETS-MP	B.M.SARANGI
29	WP(C)/29002/2019 18487/2019	AKSHAYA BEHERA-MP	M/S.SUJIT KU.GUPTA
30	WP(C)/29003/2019 18488/2019	SANTOSH KUMAR BEHERA-MP	M/S.RANJIT MOHANTY
31	WP(C)/29004/2019 18489/2019	PREM CHANDRA DASH-MP	PRAFULLA KR.MISHRA
32	WP(C)/27684/2019 18491/2019	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY	SHANUBHAWAN
33	WP(C)/29007/2019 18492/2019	KISHORE KUMAR SAHU-MP	M/S.BIGYAN KUMAR SHARMA
34	WP(C)/29014/2019 18493/2019	ABHIRAM BEHERA-MP	M/S.P.R.CHHATOI
35	WP(C)/29019/2019 18494/2019	STEEL AUTHORITY OF INDIA LTD.-MP	M/S.ANUPAM DASH
36	WP(C)/27258/2019 18495/2019	MANOJ KUMAR MAJHI-MP	M/S.DR.J.K.LENKA
37	WP(C)/29024/2019 18496/2019	DEBADUTTA SABYASACHI MISHRA-MP	M/S.SAMEER KUMAR DAS
38	WP(C)/29029/2019 18497/2019	RAJASHREE DASH-MP	M/S.SAMEER KUMAR DAS
39	WP(C)/29030/2019 18499/2019	MGT.OF M/S. BIRLA TYRES-MP	M/S.SANJAY KU.MISHRA
40	WP(C)/29043/2019 18501/2019	ODISHA SMALL INDUSTRIES CORPORATION-MP	M/S J.K MOHAPATRA
41	WP(C)/2194/2019 18502/2019	PRAMOD KU.SAHU-MP	M/S.SASIM AJITAV PATTNAIK
42	WP(C)/29074/2019 18503/2019	BILAS BEWA-MP	GOPINATH MISHRA
43	WP(C)/27614/2019 18504/2019	TULSA SINGH-MP	M/S.SUDHEER KUMAR SAHOO
44	WP(C)/4898/2018 47/2019	NAYANA BEHERA-MP	
45	CRLMA/274/2019 69/2019	DREDGING and DESILTATI-MP	
46	ARBP/25/2007 1339/2019	SALAMAT KHAN@SALMAT KHAN-MP	
47	BLAPL/7810/2019 1564/2019	JAMI VAMASHI-MP	
48	CMP/116/2019 18490/2019	RAMA KRISHNA PADHY-MP	
49	WP(C)/27272/2019 18500/2019	UNION OF INDIA-MP	
	WP(C)/5130/2019		